

CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

Petition No. 702/GT/2025

Subject : Petition for approval of tariff of Tanda STPS Stage-I (440 MW) for the period from 1.4.2024 to 31.3.2029.

Petitioner : NTPC Limited

Respondents : UPPCL

Date of Hearing : **21.1.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Ajitesh Garg, Advocate, NTPC
Shri Shiv Bhavan, NTPC
Shri Sameer Aggarwal, NTPC
Shri Divyanshu Bhatt, Advocate, UPPCL
Shri Shashwat Singh, Advocate, UPPCL
Shri Prakher Shukla, Advocate, UPPCL

Record of Proceedings

At the outset, the learned counsel for the Petitioner requested an additional three weeks to file the additional information. The learned counsel for the Respondents also requested time to file a reply to the same. The counsel for the parties submitted that an order may be reserved in the matter after granting time.

2. The Commission, after hearing the parties, permitted the Petitioner to file the additional information, on or before **24.2.2026**, after serving a copy to the Respondents, who may file their replies by **5.3.2026**, after serving a copy to the Petitioner, who may file its rejoinder, if any, by **12.3.2026**.

3. Subject to the above, and based on the consent of the parties, the order in the Petition was reserved.

By order of the Commission

Sd/-
(Deepak Pandey)
Assistant Chief (Law)

